

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 108 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. *Imperial Corporate Finance &
Services Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	<i>Kulwant Sahu</i>	<i>Adv.</i>	
---	---------------------	-------------	---

Common Order

CSP 105/230-232/NCLT/MB//MAH/2017
CSP 106/230-232/NCLT/MB//MAH/2017
CSP 107/230-232/NCLT/MB//MAH/2017
CSP 108/230-232/NCLT/MB//MAH/2017
CSP 109/230-232/NCLT/MB//MAH/2017
CSP 110/230-232/NCLT/MB//MAH/2017

Company petitions are allowed.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)